

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 239(ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE COMPANY: Alkha Dalmia Vs. Man Singh Thakur

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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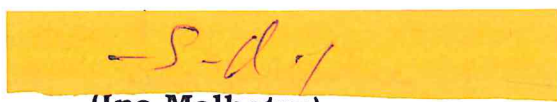
For the Petitioner (s) : Mr. Sakesh Kumar, Advocate

For the Respondent (s) : Ms. Vandana S Bhandari, Advocate

ORDER

Ld. Counsels pray for an adjournment on the grounds that talks of compromise have been initiated. In view of the same, re-notify this case for further consideration on 27th February, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)